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Title: Papers laid on the Table of the House by members/Ministers.

MR. SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY): Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between National Minorities Development and Finance Corporation and the Ministry of Minority Affairs for the year 2007 -2008.

(Placed in Library, See No. LT 6770/2007)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): Sir, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of

the Rampur Raza Library, Rampur, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rampur Raza Library, Rampur, for the year 2005-2006.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6771/2007)

(3) (i) A copy of the Annual Report (Hindi and English versions) of

the Asiatic Society, Kolkata, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Kolkata, for the year 2005-2006.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6772/2007)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the North Zone Cultural Centre, Patiala, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Zone Cultural Centre, Patiala, for the year 2005-2006.

(6) Statement (Hindi and English versions) showing reasons for delay in laying

the papers mentioned at (5) above.

(Placed in Library, See No. LT 6773/2007)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2005-2006.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 6774/2007)

(9) A copy of the Memorandum of Understanding (Hindi and English versions) between the India Tourism Development Corporation Limited and the Ministry of Tourism for the year 2007-2008.

(Placed in Library, See No. LT 6775/2007)

(10) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the India Tourism Development Corporation Limited, New Delhi, for the year 2005-2006.
- (ii) Annual Report of the India Tourism Development Corporation Limited, New Delhi, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT 6776/2007)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 14A of the Aircraft Act, 1934:-

- (i) The Aircraft (Carriage of Dangerous Goods) Amendment Rules, 2006, published in Notification No. G.S.R. 600(E) in Gazette of India dated the 28th September, 2006, together with an explanatory note.
- (ii) The Aircraft (Amendment) Rules, 2006, published in Notification No. G.S.R. 601 (E) in Gazette of India dated the 28th September, 2006, together with an explanatory note.

(Placed in Library, See No. LT 6777/2007)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the Hindustan Organic Chemicals Limited and Ministry of Chemicals and Fertilisers for the year 2007-2008.

(Placed in Library, See No. LT 6778/2007)

(2) Memorandum of Understanding between the Hindustan Insecticides Limited and Ministry of Chemicals and Fertilisers for the year 2007-2008:

(Placed in Library, See No. LT 6779/2007)

**रेल मंत्रालय में राज्य मंत्री (श्री नारनभाई रठवा) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

1. रेल अधिनियम, 1989 की धारा 199 के अंतर्गत भारतीय रेल ( आपरेटरों को भारतीय रेल की कंटेनर ट्रेनें चलाने की अनुमति) नियम, 2007 जो 15 जून, 2007 के भारत के राजपत्र में अधिसूचना संख्या सा0 का0 नि0 429 (अ) में प्रकाशित हुई थी, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 6780/2007)

2. रेल संरक्षण अधिनियम, 1957 की धारा 21 की उपधारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) : -

(एक) रेल संरक्षण बल (संशोधन) नियम, 2007 जो 23 जून, 2007 के भारत के राजपत्र में अधिसूचना संख्या सा0 का0 नि0 114 (अ) में प्रकाशित हुए थे।

(दो) रेल संरक्षण बल (संशोधन) नियम, 2007 जो 2 अगस्त, 2007 के भारत के राजपत्र में अधिसूचना संख्या सा0 का0 नि0 527 (अ) में प्रकाशित हुए थे।

(Placed in Library, See No. LT 6781/2007)

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, on behalf of my colleague Shrimati Subbulakshmi Jagadeesan, I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the

Pt. Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pt. Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2005-2006 ..

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (I) above.

(Placed in Library, See No. LT 6782/2007)

(3) A copy of the Annual Report (Hindi and English versions) on the Protection of Civil Rights Act, 1955 for the year 2005 under sub-section (4) of section 15A of the Protection of Civil Rights Act, 1955.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6783/2007)

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**12.01 hrs.**